

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.1587
TO BE ANSWERED ON 02.08.2023

WOMEN BENEFICIARY UNDER SWADHAR GREH SCHEME

1587 SMT. SANGEETA YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the targeted beneficiaries along with the number of women beneficiaries under Swadhar Greh Scheme in the last five years;
- (b) the number of women beneficiaries who are affected with HIV/AIDS and thus deserted by the family till date;
- (c) facilities offered to the beneficiaries women;
- (d) the manner in which Government is ensuring that no further exploitation of these women take place; and
- (e) budgetary allocation to the scheme's in last three years and whether allocated budget is sufficient to fulfil the scheme's objectives ?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) Under the newly approved Mission Shakti, Swadhar Greh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and known as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. The number of beneficiaries of Shakti Sadan (Swadhar Greh) year-wise for the last five years period is as follows:

YEAR	2018-19	2019-20	2020-21	2021-22	2022-23
Number of Beneficiaries	12638	12908	7828	7956	8962

The resident of Shakti Sadan are provided with shelter, food, clothing, counselling, primary health facilities, vocational training, other daily requirements, etc. Besides, Rs.500/- per month per beneficiary is transferred in their Jan Dhan Account, which cannot be withdrawn by the account holders during their stay in the Home.

The facilities of these Homes can also be availed by the children accompanying women. Unmarried girls up to any age and boys up to 12 years of age can stay in Shakti Sadans with their mothers (boys above 12 years of age need to be shifted to the Children Homes run under JJ Act/Mission Vatsalya).

The Shakti Sadan is also to be linked with nearby police stations so as to ensure safety, security and well-being of women.

The National AIDS Control Organization (NACO) has informed that under the National AIDS Control Programme (NACP), access to HIV/AIDS prevention, testing and treatment services are provided to the high-risk population groups and incarcerated population at Prisons and Other Closed Settings (Swadhar Greh etc.).

NACO has also informed that during the year 2022–23, a total of 13,843 inmates including women beneficiaries at Swadhar Greh were screened/ tested for HIV. Out of above, 17 inmates were found HIV Positive and 16 were linked with Anti-Retroviral Therapy for HIV. The state wise distribution of inmates provided HIV/AIDS services is at **Annexure-I**.

(e) Shakti Sadan is a demand driven Centrally Sponsored Scheme wherein States/UTs forward proposals on the basis of requirement assessed by them as per local needs and requirement of the States/UTs. The proposals of the States are considered in Programme Approval Board (PAB) at the Ministry. Funds are released to the States/UTs after approval of PAB. The funds released under the scheme during the last three years period is as follows :

(Amount Rupees in crore)

Year	Amount
2020-21 (Swadhar Greh)	25.34
2021-22 (Swadhar Greh)	18.49
2022-23 (Shakti Sadan)*	15.45

*Known as Shakti Sadan w. e. f. 01.04.2022.

Annexure-I

Annexure with regard to reply to Parts (a) to (d) of Rajya Sabha Unstarred Question No.1587 for answer on 02.08.2023 regarding **Women beneficiary under Swadhar Greh Scheme** asked by Smt. Sangeeta Yadav, Hon'ble Member of Parliament (RS).

State-wise distribution of HIV/AIDS services provided to the beneficiaries at Other Closed Settings (Swadhar Greh etc.)

Sr. No.	State/ UT	Total Beneficiaries provided HIV Test	Total beneficiaries detected with HIV (HIV + ve)	Total beneficiary linked with Anti-Retroviral Therapy (ART) for HIV
1	Andhra Pradesh	589	0	0
2	Arunachal Pradesh	131	0	0
3	Assam	147	0	0
4	Bihar	0	0	0
5	Chhattisgarh	38	0	0
6	Chandigarh	43	0	0
7	Delhi	0	0	0
8	Goa	113	0	0
9	Gujarat	594	0	0
10	Haryana	83	0	0
11	Himachal Pradesh	77	0	0
12	Karnataka	2458	3	3
13	Kerala	336	1	1
14	Maharashtra	3046	7	7
15	Manipur	127	0	0
16	Meghalaya	4	0	0
17	Madhya Pradesh	696	0	0
18	Mizoram	0	0	0
18	Mumbai	171	2	1
19	Nagaland	4	0	0
20	Odisha	1853	1	1
21	Puducherry	56	0	0
22	Punjab	0	0	0
23	Rajasthan	882	0	0
24	Sikkim	36	0	0
25	Tamilnadu	1208	2	2
26	Telangana	340	1	1
27	Tripura	54	0	0
28	Uttarakhand	164	0	0
29	Uttar Pradesh	216	0	0
30	West Bengal	377	0	0
	TOTAL	13843	17	16